

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 109  
IA No. 238/JPR/2024  
CP No. (IB)- 68/94(1)/JPR/2023  
Under Section 94(1) of IBC, 2016

**In the matter of:**

**Surendra Kanwar Shekhawat**

...Applicant

**Versus**

**Oriental Bank of Commerce now PNB**

...Respondent

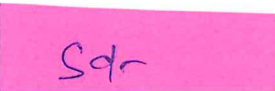
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

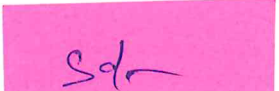
**Present Through Video Conferencing: -**

For the RP	: Karan Pratap Singh, Adv.
For the Respondent	: Vikas Jain, Adv. Ankit Jain, Adv.

**ORDER**

Heard Mr. Karan Pratap Singh, Adv. appearing for the RP. Mr. Vikas Jain, Adv. appearing for the Respondent. List the matter for arguments on 04.09.2024.

  
(Rajeev Mehrotra)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

July 22, 2024